

N O T I C E

IT IS HEREBY notified for the information of the Advocates and Parties-in-person that on **Saturday, 17th July 2021** and **Saturday, 31st July 2021**, the Hon'ble The Chief Justice has been pleased to nominate the following Judges to take up Regular Bail Applications and Anticipatory Bail Applications as mentioned against their names, through Video Conferencing.

ON Saturday 17th July 2021

Sr. No.	Sitting	Assignment
1	Hon'ble Shri. Justice Nitin W. Sambre	ABA 871/2019 to ABA 965/2019
2.	Hon'ble Shri. Justice P. D. Naik	ABA 969/2019 to ABA 1068/2019
3.	Hon'ble Shri. Justice M. S. Karnik	BA 03/2020 to BA 69/2020
4.	Hon'ble Shri. Justice Sarang V. Kotwal	BA 74/2020 to BA 137/2020

ON Saturday 31st July 2021

Sr. No.	Sitting	Assignment
1	Hon'ble Smt. Justice Revati Mohite-Dere	ABA 1070/2019 to ABA 1198/2019
2.	Hon'ble Shri. Justice A. S. Gadkari	ABA 1204/2019 to ABA 1336/2019
3.	Hon'ble Shri. Justice Nitin W. Sambre	ABA 1339/2019 to ABA 1451/2019
4.	Hon'ble Shri. Justice C. V. Bhadang	ABA 1452/2019 to ABA 1537/2019
5.	Hon'ble Smt. Justice Anuja Prabhudessai	ABA 1539/2019 to ABA 1597/2019
6.	Hon'ble Shri. Justice P. D. Naik	BA 143/2020 to BA 206/2020
7.	Hon'ble Shri. Justice M. S. Karnik	BA 210/2020 to BA 264/2020
8.	Hon'ble Smt. Justice Bharati H. Dangre	BA 266/2020 to BA 357/2020
9.	Hon'ble Shri. Justice Sarang V. Kotwal	BA 358/2020 to BA 436/2020

10.	Hon'ble Shri. Justice Prithviraj K. Chavan	BA 437/2020 to BA 492/2020
11.	Hon'ble Shri. Justice N. J. Jamadar	BA 493/2020 to BA 554/2020
12.	Hon'ble Shri. Justice V. G. Bisht	BA 555/2020 to BA 602/2020

NOTE

- i) The matters will be listed before the respective Courts without moving any Praecipe.
- ii) The cause list of the above Special Benches will be published in advance.
- iii) Advocates and parties-in-person shall not move praecipes for listing their matter before these Special Benches.
- iv) All the Advocates and Parties-in-person should follow the protocol for hearing through Video Conference, which is already published on the High Court Website.
- v) If any Advocate or party-in-person is unable to attend the matter, they shall accordingly inform the department through email address cribaildept@gmail.com at least 2 days in advance.
- vi) Video Conference link for hearing of the matters before respective bench will be published on the causelist of concerned bench.

3rd July 2021

High Court, Appellate Side
Bombay

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I),